

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/309(KB)2022
IA(I.B.C)/269(KB)2024,
IA(I.B.C)/807(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	EASTERN HOUSING UDYOG FINANCE COMPANY LTD. VS ARCUTTIPORE TEA CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For the RP

Mr. Jai Narayan Gupta, RP

For the Respondents in IA 269/2024

Ms. Urmila Chakraborty, Adv.

Ms. Madhuja Barman, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/807(KB)2024

2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record. Dasti service is also permitted.

3. Post this matter on **22.05.2024**. In the meantime, respondent will file reply affidavit.

IA(I.B.C)/269(KB)2024

4. R1 has been filed reply affidavit. Ld. Counsel appearing for R2 and R3 seeks two weeks further time for filing reply affidavits. Final opportunity of two weeks is granted to respondent for filing compliance affidavit. Let the same be done within the extended period.

5. Post this matter on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**